

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 895 of 2020

IN THE MATTER OF:

Terra Infra Development Ltd.

....Appellant

Vs

KMC Constructions Ltd.

....Respondents

Present:

For Appellant:

**For Respondents: Mr. Mithun Shashank and Mr. M. V. Mukunda,
Advocates.**

O R D E R
(Through Virtual Mode)

15.10.2020: Since Mr. Amit Keshwani, learned counsel for the Appellant is unable to login, let the appeal be listed tomorrow i.e. **16th October, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

am/gc